

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.426**  
**IA/4981/ND/2023, IA/6688/ND/2023, IN**  
**IB/1526/ND/2019**

**IN THE MATTER OF:**

Amritvani Exim Pvt Ltd	...	Applicant
Versus		
Ajanta Offset and Packaging Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 20.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Dhruva Vig, Adv. Shashwat Parihar  
For the Respondent :  
For the RP : Adv. Abhishek Parmar

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **26.04.2024**.

**Sd/-**  
**(Court Officer)**